

(c) and (d). Yes. A list of places to which telephone facilities are proposed to be extended is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 6].

#### Plantation Labour Housing Scheme

17. **Shri Sanganna:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Plantation Labour Housing Scheme is being implemented by the respective State Governments; and

(b) if so, the progress of the scheme in each State?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (b). Out of the ten States and Union territories concerned with the Plantation Labour Housing Scheme, Assam has framed the necessary rules for administration of the Scheme in the State and called for application for a site from eligible planters. Bihar and Himachal Pradesh do not consider it necessary to implement the Scheme.

The remaining seven States and Union Territories concerned, *viz.*, Madras, Punjab, U.P., West Bengal, Mysore, Kerala and Tripura have not yet completed the preliminary arrangements necessary for the implementation of the Scheme.

#### Rural Housing Schemes

18. **Shri Sanganna:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any instructions have been issued to the State Governments for expediting the Rural Housing Schemes;

(b) if so, what is the position of these schemes in each State; and

(c) the allocation of amount to each State in the Second Five Year Plan?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (b). The Central Scheme for the setting up of Pilot Projects of Village Housing has not yet been finalised. However, the State Governments have in the meantime, been requested to select suitable villages for the proposed pilot projects of village housing.

(c) The allocation of each State will depend on the number of pilot projects to be undertaken by it, and this will be determined as soon as the Scheme is finalised.

19. { **Flying Clubs**  
**Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of Communications be pleased to state:

(a) the number of trainees in the various gliding clubs;

(b) the prescribed period of training; and

(c) the average amount of expenditure incurred on each trainee during 1955-56?

**The Minister in the Ministry of Communications (Shri Raj Bahadur)**

(a) The number of trainees in the various gliding centres during October, 1956 was as follows:—

1. Gliding Centre, Poona . . .	41
2. Gliding Centre, Allahabad . . .	8
3. Gliding Centre, Bangalore . . .	22
4. Delhi Gliding Club, New Delhi . . .	15

TOTAL . . . 86

(b) There is no prescribed period of training. It depends upon regularity in attendance and inherent air-sense of an individual trainee. On an average however, a trainee with regular attendance and average air-sense can go solo in about three weeks after 50-60 instructional flights.

(c) A total of 127 trainees were trained at the Poona Gliding Centre and the Delhi Gliding Club during 1955-56 at a total cost of Rs. 67,620/-. The average cost of training comes to roughly Rs. 533/- per trainee.

The Gliding Centres at Allahabad and Bangalore have been established only recently and the cost of training there is not included in these figures.

#### Sudan

20. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Prime Minister be pleased to state the number of judicial, educational and other technical personnel so far sent to Sudan by the Government of India?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** 70 in all, out of whom 6 are judicial, 6 are educational, and the rest technical and other personnel.